

1	2	3	4	5	6	7	8	9
23.	Sikkim	1895.36	500.00		11.79	925.91	18.69	1456.39
24.	Tamil Nadu	11077.51	2376.12		850	1200.23	686.23	5112.58
25.	Telangana	5182.02	500.00		0	801.45	122.51	1423.96
26.	Tripura	1926.00	551.00		671.38	0.00	33.52	1255.90
27.	Uttar Pradesh	12788.04	1000.00	200.00	132.02	2000.00	1114.54	4446.56
28.	Uttarakhand	8884.89	500.00		661	0.00	3473.88	4634.88
29.	West Bengal	4177.91	400.00	485.28	0	1426.29	27.41	2338.98
30.	Chandigarh	3.18					3.18	3.18
31.	Delhi	46.02					46.02	46.02
32.	Daman and Diu	0.12					0.12	0.12
33.	Dadra Nagar Haveli	1.38					1.38	1.38
34.	Lakshadweep	1.02					1.02	1.02
35.	Puducherry	143.30					4.68	4.68
36.	Andman and Nicobar Islands	309.90					309.90	309.90
37.	NDDB	5772.78					1228.20	1228.20
38.	ICAR-NBAGR	3602.51					890.11	890.11
TOTAL		187609.74	15902.02	8176.07	11875.10	18763.82	24546.21	79263.22

**Diversion of funds for Bhopal Gas Tragedy Relief and
Rehabilitation (BGTRR)**

2598. SHRI MAJEED MEMON: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that even after 7 years, only ₹ 129.50 crore was utilised out of the ₹ 272.75 crore allocated by the Ministry of Chemicals and Fertilizers to the Bhopal Gas Tragedy Relief and Rehabilitation (BGTRR);

(b) whether it is also a fact that ₹ 85.87 crore was diverted from the remaining ₹ 143.25 crore to construct roads, parks and drains; and

(c) if so, the reasons why the Ministry agreed to divert the funds meant for the rehabilitation of gas hit survivors to other purposes on March 23, 2018?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) A sum of ₹ 272.75 crore was sanctioned by the Ministry of Finance, Department of Expenditure “On Account” payment of Additional Central Assistance (ACA) for other projects (Grant Component) to the State Government of Madhya Pradesh projects under the New Plan of Action for the Bhopal Gas Leak Disaster in the year 2010. Out of that, Government of Madhya Pradesh has utilized a sum of ₹ 130.29 crore under Medical, Economic, Social and Environmental Rehabilitation of the Plan.

(b) and (c) Details are given in the Statement.

Statement

Funds utilized by Government of Madhya Pradesh under Medical, Economic, Social and Environmental Rehabilitation of the plan

Out of ₹ 272.75 crore sanctioned by the Government of India, the State Government of Madhya Pradesh has utilized an amount of ₹ 130.29 crore for various relief and rehabilitation projects/activities under the New Plan of Action, 2010. The following table indicates component wise allocation of fund and its utilization by the Government of Madhya Pradesh:—

(₹ in crore)

Component of Action Plan	Fund allocated	Fund utilized	Unspent balance fund	Remarks
1	2	3	4	5
Medical Rehabilitation	33.55	16.32	17.23	The proposal received from Govt. of Madhya Pradesh to utilize the unspent fund of ₹ 17.23 crore for setting up of Bone Marrow Transplant unit at Kamala Nehru Hospital, reconstruction of damaged dispensaries constructed for gas victims etc. was considered and necessary administrative approval was accorded.
Economic Rehabilitation	104	18.13	85.87	The proposal received from Govt. of Madhya Pradesh to utilize an amount of ₹ 25.12 crore from the unspent balance for providing self employment to the gas victims under “Mukhyamantri Swarojgar Yojna” (Chief Minister Self Employment

1	2	3	4	5
				scheme) which include ₹ 1.00 crore for component of appropriate/relevant training was considered and necessary administrative approval was accorded.
Social Rehabilitation	85.2	45.84	39.36	The proposal received from Govt. of Madhya Pradesh to utilize an amount of ₹ 25 crore from unspent balance for providing assistance to the 2,500 Bhopal Gas Victims who do not have pucca dwelling houses to acquire housing under “Pradhan Mantri Awas Yojana (Urban)”, Ministry of Housing and Urban Affairs, Government of India was considered and necessary administrative approval was accorded.
Environmental Rehabilitation	50	50	0	
TOTAL	272.75	130.29	142.46	

2. It is stated that the fund of ₹ 272.75 crore sanctioned to the Government of Madhya Pradesh is meant for relief and rehabilitation of Bhopal Gas Tragedy victims under various rehabilitation schemes. Government of Madhya Pradesh has sought the approval of the Government to utilize the remaining unspent balance of ₹ 74.75 crore (unspent amount of ₹ 14 crore is available under Social Rehabilitation programme and ₹ 60.75 crore is available under Economic Rehabilitation programme) under New Plan of Action 2010 for providing Social and Environmental facilities such as construction of roads, drainage etc. in the gas affected areas. No administrative approval in this regard has been accorded to the Government of Madhya Pradesh.

Import of fertilizers

2599. SHRI SANTIUSE KUJUR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- whether it is a fact that Government is importing fertilizers;
- if so, the details thereof and the policy of Government for import of fertilizers;
- the quantum and value of fertilizers imported along with the names of